

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13029/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 18th August, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Surinder Singh Saron, senior-most Judge of the Punjab & Haryana High Court, to perform the duties of the office of the Chief Justice of the Punjab & Haryana High Court with effect from 21st August, 2017 to 29th August, 2017 (both days inclusive) during the absence of Shri Justice Shiavax Jal Vazifdar, Chief Justice, Punjab & Haryana High Court, on leave.

MVP
18/8/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13029/01/2017-US.II

Dated 18.08.2017

Copy to:-

- 1 Shri Justice Shiavax Jal Vazifdar, Chief Justice, Punjab & Haryana High Court, Chandigarh
- 2 Shri Justice Surinder Singh Saron, Judge, Punjab & Haryana High Court, Chandigarh.
- 3 The Secretary to the Governor, Punjab, Chandigarh.
- 4 The Secretary to the Governor, Haryana, Chandigarh.
- 5 The Secretary to the Chief Minister, Punjab, Chandigarh
- 6 The Secretary to the Chief Minister, Haryana, Chandigarh
- 7 The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 8 The Chief Secretary, Government of Punjab, Chandigarh.
- 9 The Chief Secretary, Government of Haryana, Chandigarh.
- 10 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 11 The Accountant General, Punjab, Chandigarh.
- 12 The Accountant General, Haryana, Chandigarh.
- 13 President's Secretariat, (CA.II Section), New Delhi.
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PS to MoS (L&J)/Secretary (Justice)/JS(J-I)//DS(ANS)/US-I/S.O.(Desk)
- 17 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

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